

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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**IN THE MATTER OF** : Cauvery Power Generation Pvt Ltd

**MAIN PETITION NUMBER** : IBA/756/2019

**(IA/MA) APPLICATION NUMBERS**

IA/1575(CHE)/2023 in IA/683/2021; IA/683/CHE/2021;  
IA/1576(CHE)/2023; IA/1577(CHE)/2023 in IA/684/2021;  
IA/684/CHE/2021; IA/757(CHE)/2021; IA(IBC)/1167(CHE)2023 in  
IA/484/2022; IA(IBC)/1168(CHE)2023 in IA/484/2022;  
IA(IBC)/1170(CHE)2023 in IA/484/2022; IA(IBC)/1171(CHE)2023 in  
IA/484/2022; IA(IBC)/1172(CHE)2023 in IA/484/2022  
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**ORDER**

Ld. Counsel Ms. Arveena Sharma for the Applicant in  
IA/1575(CHE)/2023 in IA/683/2021, IA/1576(CHE)/2023 and  
IA/1577(CHE)/2023 in IA/684/2021.

Ld. Counsel Shri. Ravi Rajagopalan for the Applicant in  
IA(IBC)/1167(CHE)2023; IA(IBC)/1168(CHE)2023;  
IA(IBC)/1170(CHE)2023; IA(IBC)/1171(CHE)2023 and  
IA(IBC)/1172(CHE)2023 and for the Respondents No. 1 and 2 in  
IA/1575(CHE)/2023; IA/683/CHE/2021; IA/1576(CHE)/2023;  
IA/1577(CHE)/2023; IA/684/CHE/2021; IA/757(CHE)/2021 and for  
the Respondents No. 4 and 5 in IA/1576(CHE)/2023 and  
IA/757(CHE)/2021.

Ld. Counsel Shri. Sasank Iyer for the Liquidator.

Ld. Counsel Shri. Arvind Srevatsa for the Respondent No. 2 in  
IA/683/CHE/2021.

Common written submissions along with case laws filed by Shri. Ravi Rajagopalan, Counsel for the Respondents / objectors.

Affidavit / Clarifications given by the Liquidator in terms of the order dated 09.01.2024.

Ld. Counsel Ms. Arveena Sharma submits that Applicant have also filed written submissions. However, the same are not on record.

Ld. Counsel is directed to pursue with the Registry and get the written submissions placed with the file.

List all the applications for hearing on **09.04.2024**. (physical hearing at 2.30 pm)

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)